Annexure 6

Name of the Corporate Debtor: Sholingur Textiles Limited **Date of commencement of Liquidation: 13th February 2020** **List of Creditors as on: 21st June 2020**

List of operational creditors (Employees)

Sl. No.	Name of Authorised Representative, if any	Name of Workmen	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claims	Amount of any mutual due, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any - Admitted claim includes amounts which are considered as priority payment before liquidation estate under Section 36 of IBC
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1		S R Lakshminarayanan		17-Mar-20	16,63,382	3,05,382	Gratuity and interest thereon	No	-	-	-	-	13,58,000	3,05,382
2		K Kumar		17-Mar-20	2,39,073	37,724	Gratuity and interest thereon	No	-				2,01,349	37,724
3		R Janaki		17-Mar-20	1,77,846	30,538	Gratuity and interest thereon	No	-				1,47,308	30,538
4		V Mathialagan		17-Mar-20	2,27,689	35,927	Gratuity and interest thereon	No	-				1,91,762	35,927
5		Athimoolam		16-Mar-20	92,846	61,076	Gratuity and interest thereon	No	-				31,770	61,076
	Total				24,00,836	4,70,648			0.00%	-	-	-	19,30,188	4,70,648